GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA STARRED QUESTION NO: 268 TO BE ANSWERED ON 06.08.2021

FACILITIES FOR ANGANWADI WORKERS

*268: SHRI D .K. SURESH

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the Government has received any representation from Anganwadi Workers unions demanding safety, insurance, risk allowance and fixed wage etc. and if so, the details thereof;
- (b) whether it is true that the Parliamentary Departmentally Related Standing Committee on Labour also recommended the same facilities for them and if so, the details thereof; and
- (c) Whether the Government has taken necessary steps to meet the said demands, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (c) of Lok Sabha Starred Question No.268 by Shri D.K. Suresh to be answered on 06.08.2021 regarding "Facilities for Anganwadi Workers".

- (a) Yes, the Government has received such representations. The details of representations received during the last year from different States/ UTs are Chhattisgarh (3), Delhi (2), Haryana (2), Himachal Pradesh (4), Jammu & Kashmir (1), Jharkhand (3), Kerala (1), Madhya Pradesh (9), Maharashtra (1), Punjab (2), Rajasthan (5), Tamil Nadu (1) and Uttar Pradesh (1).
- (b) The Standing Committee on Labour in its 25th Report on the Unorganised Sector Workers' Social Security Bill recommended that the benefit of social security proposed under the Bill should also be extended to Anganwadi workers who are not covered by the existing laws relating to social security either in the organized or unorganized sector.
- (c) AWWs/AWHs are covered under the Pradhan Mantri Jeevan Jyoti Bima Yojana (life cover of ₹ 2.00 lakh to AWWs/AWHs in the age group of 18 to 50 years); Pradhan Mantri Suraksha Bima Yojana (₹ 2.00 lakh to AWWs/AWHs in the age group of 18-59 years in case of accidental death or permanent/full disability and ₹ 1.00 lakh in case of partial but permanent disability); and Anganwadi Karyakarti Bima Yojana (life cover of ₹ 30,000/- to AWWs/AWHs in the age group of 51 to 59 years (during the period of their engagement).

State Governments/UT Administrations have been requested to encourage eligible AWWs/AWHs to get themselves enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme on voluntary basis in order to get assured monthly pension on attaining the age of 60 years.

Additionally, the Government of India has recently enhanced the honorarium of AWWs/AWHs apart from introducing performance linked incentive of 250/- per month to AWHs. In addition to the honorarium and other incentives paid by the Government of India, the respective States/UTs are also giving monetary incentives to these workers.
